

9. Development of Sanskrit Dictionary to school students.
10. Development of E-content in Sanskrit language for online professional development programme for teachers at secondary stage.
11. 21-day refresher course for Sanskrit teachers of Andaman and Nicobar Islands at Upper primary stage.
12. Development of Sanskrit workbook "Abhyasavan Bhava" at Secondary stage.
13. Development of various e-contents for teachers and students.
14. Ongoing project: Development of compendium of ancient Indian education thoughts in Sanskrit.

Suicide cases of students

2942. SHRI DEREK O' BRIEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of school, college and university students who have committed suicide, year-wise and State-wise in the last five years;
- (b) the number of such students belonging to the SC, ST and OBC communities; and
- (c) whether Government has taken adequate measures to curb such incidents and the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) The Ministry of Human Resource Development does not maintained such information. However, as per the data available in the records of National Crime Records Bureau (NCRB), the State/UT-wise and year-wise details of suicides by students for the years 2014 to 2018 is given in Statement (*See* below). Category-wise data regarding the number of suicides by students in the country is not maintained by NCRB.

(c) The Department of School Education and Literacy, Ministry of Human Resource Development is implementing Samagra Shiksha —an Integrated Scheme for School Education. Under Samagra Shiksha, there is a provision for supporting States and Union Territories (UTs) on interventions related to Guidance and Counselling in schools. Funds are provided to the States/UTs to encourage teachers to function as the first level counsellors in schools. Navodaya Vidyalaya Samiti (NVS) has adopted

best practices for emotional, psychological and physical well being of the students. Counsellor have been appointed in the Jawahar Navodaya Vidyalayas, Kendriya Vidyalayas and CTSA schools for emotional and physical wellbeing of the children.

Rule 2.4.12 of the CBSE affiliation Bye-laws stipulates that Secondary and Senior Secondary school shall appoint a person on full time basis for performing the duties of Counsellor and Wellness Teacher.

In line with the National Curriculum Framework (NCF), 2005, National Council of Educational Research and Training (NCERT) has developed textbooks that cover the aspects of stress, anxiety and other related problems in schools.

The University Grant Commission (UGC) has issued instructions, from time to time, to the Vice-Chancellors of all the Universities to create the Students Counselling Centres in their University and its affiliated colleges where the services of a trained psychologist is used as and when required.

The UGC has framed guidelines on Safety of Students on and off Campuses of Higher Educational Institutions which provides that the institutions should mandatorily put in place a broad-based "Students Counselling System" for the effective management of problems and challenges faced by students.

Statement

State/UT-wise number of suicides by students during the years 2014 to 2018

Sl. No.	State/UT	2014	2015	2016	2017	2018
1	2	3	4	5	6	7
States						
1	Andhra Pradesh	333	360	295	392	360
2	Arunachal Pradesh	25	33	29	14	28
3	Assam	397	564	353	250	229
4	Bihar	79	62	171	137	159
5	Chhattisgarh	416	730	633	524	603
6	Goa	15	25	29	23	21
7	Gujarat	367	469	556	638	570

1	2	3	4	5	6	7
8.	Haryana	163	177	154	176	193
9.	Himachal Pradesh	46	43	54	104	115
10.	Jammu and Kashmir	20	64	18	38	70
11.	Jharkhand	142	138	233	299	360
12.	Karnataka	570	597	540	702	755
13.	Kerala	418	374	340	410	375
14.	Madhya Pradesh	645	625	843	953	862
15.	Maharashtra	1191	1230	1350	1437	1448
16.	Manipur	13	6	6	9	14
17.	Meghalaya	22	20	28	35	43
18.	Mizoram	15	18	7	7	6
19.	Nagaland	2	2	8	5	4
20.	Odisha	325	330	390	361	501
21.	Punjab	52	65	81	102	115
22.	Rajasthan	200	197	221	333	358
23.	Sikkim	24	41	37	37	26
24.	Tamil Nadu	853	955	981	810	953
25.	Telangana	353	491	349	504	428
26.	Tripura	73	74	68	77	71
27.	Uttar Pradesh	252	229	263	436	513
28.	Uttarakhand	33	53	20	24	32
29.	West Bengal	709	676	1147	779	609
TOTAL (STATES)		7753	8648	9204	9616	9821
Union Territories						
30.	Andaman and Nicobar Islands	17	14	9	13	14
31.	Chandigarh	27	26	15	34	23
32.	Dadra and Nagar Haveli	6	10	4	12	15

1	2	3	4	5	6	7
33. Daman and Diu		1	4	11	3	7
34. Delhi (UT)		241	214	211	212	203
35. Lakshadweep		1	1	0	0	0
36. Puducherry		22	17	24	15	76
TOTAL (UTs)		315	286	274	289	338
TOTAL (ALL INDIA)		8068	8934	9478	9905	10159

Source: 'Accidental Deaths and Suicides in India' as per data provided by States/UTs.

Prohibition of teachers from political or agitational activities

2943. SHRI ANIL DESAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there are any rules or service conditions for Government servants including college/university teachers which prohibits them from joining any political or agitational activities;

(b) if so, details thereof and if not, the reasons therefor; and

(c) whether any university teacher or faculty of any national university/institution has been booked for violation of service rules during the last five years, if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (c) Central Civil Services (Conduct) Rules, 1964 are applicable to the Central Government employees. Central Universities are autonomous bodies established under different Acts of Parliament and are competent to lay down conditions of service of all categories of employees including their code of conduct. However, University Grants Commission *vide* its D.O. letter No.F.1-113/73(CD) dated 10th September, 1974 has communicated to all the Universities that "teachers who are either elected or nominated to the Parliament/State Legislatures may not be required to resign their academic position or to take long leave during the tenure of their membership. In order to ensure that the teaching work may not suffer, the University may consider prescribing the minimum number of days that such teachers should be available for their academic teaching and research work in the University. Such teachers should not hold any administrative position/responsibilities in the University or college during the period they are members of Parliament/legislature"